
**K.A Vishwanath Vs Dr.Satheesha B C, The Deputy Commissioner, Kodagu
District, Madikeri-571217 & Others**

Civil Contempt Petition No. 529 Of 2023

Court: Karnataka High Court At Bengaluru

Date of Decision: Oct. 26, 2023

Hon'ble Judges: Prasanna B. Varale, CJ; Krishna S Dixit, J

Bench: Division Bench

Advocate: Arnav A Bagalwadi, S S Mahendra

Final Decision: Disposed Of

Judgement

Krishna S Dixit, J

Learned counsel appearing for the Accused/Respondent No.1. has filed Compliance Affidavit in this Court on 19.06.2023. stating that the order of the

learned Single Judge is complied with by issuing an Endorsement dated 13.06.2023, a copy whereof avails at Annexure-R1 to the same. Therefore,

the grievance of the Complainant does not survive for consideration and Complaint of Contempt and is accordingly disposed off. Notice is discharged.

It is needless to mention that if the Complainant is aggrieved of the subject Endorsement, he may avail appropriate remedies by challenging the same if

so advised.